67	Written Answers [RAJYA	A SABHA]	to Questions	68
	Production of Ju	13. Cloth R 14. Inspection MENT te Mill Machinery	ning machine olling Machi on machine.	ne.
	No. Name and factory address of manufacturing units	the 1966	1967	1968
1	M/s. Lagan Jute Machinery Co. (P) Ltd., Angus P. O., Distt. Hooghly.		104.38	156.10
2	M/s. Oriental Electric & Engineering Co. Ltd., B. T. Road, Agarpara, Distt. 24- Parganas.		25.54	78.77
3	M/s. Britannia Engg. Co. Ltd., Titaghur, Eastern Railway, 24-Parganas.		3.39	52.55
*4	M/s. Reed Camb & Allied Produ Ltd., 110, Jay Bibi Lane Howrah	cts (P) Nil	Nil	Nil
*5	M/s. Pioneer Iron & Steel Corp Ltd., 119, Grand Trunk Road, Howrah.	oration Nil Belur,	Nil	Nil
6	M/s. Indequip Engg. Co. Ltd., Nea strial Training Institute, N Ahmedabad.	r Indu- Nil Ioroda,	Nil	6.05
7	M/s. Zell-Ate Pvt. Ltd., INS Sivaji Byowoods, Lonavala, Distt. Poona		Nil	24.42
8	M/s. Tex-well Pvt. Ltd., 28, Barr Trunk Road, Calcutta-2	ackpur 9.71	4.55	4.40
	TOTAL	238.49	137.86	322.29

◆Machinery installed but not in production.

#### STUDY OF ELECTION OFFENCES

16. SHRI CHITTA BASU: Will the Minister of LAW AND SOCIAL WELFARE be pleased to state:

(a) whether any study has so far been made about the election offences committed during the last General Election and mid-term election in different States:

(b) if so, the broad findings and conclusions of the study;

(c) whether Government propose to act upon those findings; and

(d) if so, the nature of the action contemplated?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI MOHAMMAD YUNUS SALEEM): (a) and (b) Yes, Sir. A comprehensive study has already been undertaken by the Election Commission not only in respect of

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election offences, but also for the amendment of election law in the light of the experience gained in the last general elections of 1967 and the mid-term general elections in February, 1969. The Commission proposes to place their concrete proposals before a meeting of the representatives of various parties in Parliament and final recommendations will thereafter be sent to the Government.

(c) and (d). The Government will give due consideration to the proposals of the Election Commission when they are received and take suitable action at the appropriate time.

# हैवी इलेक्ट्रीकल्स लिमिटेड, भोपाल में मध्य प्रदेश के निवासियों का सेवा-नियोजन

17. श्री निरंजन वर्माः क्या औद्योगिक विकास, आन्तरिक व्यापार और समवाय-कार्य मंत्री यह बताने की क्रुपा करेंगे कि:

(क) श्रीनगर में हुई राष्ट्रीय एकता परिषद् की बैठक में किये गये निर्णय के प्रकाश में हैवी इलेक्ट्रीकल्स लिमिटेंड, भोपाल में 20 जून, 1968 के पश्चात् कितने इंजीनियर, कर्मचारी और मजदूर नौकरी में नियुक्त किये गये ;

(ख) उनमें से कितने मध्य प्रदेश के निवासी हैं , ग्रौर

(ग) इस समय इस उपकम में ऐसे कुल कितने ग्रधिकारी, प्रशासनिक तथा सुरक्षा ग्रधिकारी, इंजीनियर ग्रौर दूसरे कर्मचारी काम कर रहे हैं, जो मध्य प्रदेश के निवासी हैं ?

### EMPLOYMENT OF MADHYA PRADESH RESIDENTS IN H.E.L., BHOPAL

17. SHRI NIRANJAN VARMA: Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state: (a) the number of engineers, employees and workers who were appointed in the Heavy Electricals Limited, Bhopal after the 20th June, 1968 in the light of the decision taken at the meeting of the National Integration Council held in Srinagar;

(b) the number of them who are residents of Madhya Pradesh; and

(c) the present total number of officers,. Administrative- and Security Officers, Engineers and other employees working in this undertaking who are residents of Madhya Pradesh?]

औद्योगिक विकास, आन्तरिक व्यापार और समबाय-कार्य मंत्री (श्री फखरुद्दीन अली अहमद): (क) से (ग) सूचना इकट्ठी की जा रही है ग्रौर सभा पटल पर रख दी जायेगी।

t[THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) to (c) The information is being collected and will be laid on the Table of the House.]

## विदिशा स्टेशन के पास पैदल-पारपथ

18. श्री निरंजन वर्माः क्या रेल मंत्री यह बताने की कृपा करेंगे कि विदिशा रेलवे स्टेशन के पास रेलवे लाईन पार करने के पुराने पैदल-पारपथ को पुनः चालू करने की दिशा में क्या प्रगति हई है?

#### PEDESTRIAN CROSSING NEAR VIDI-SHA Station

18. SHRI N1RANJAN VARMA: Will the Minister of RAILWAYS be pleased to state the progress made towards the restoration of the old pedestrian crossing across the railway line near Vidisha railway station?]

रेल मंत्री (डा० राम सुभग सिंह): विदिशा स्टेशन के पास रेलवे लाइन पर कोई अधिकृत पैदल-पारपथ नहीं है।

**†**[] English translation.